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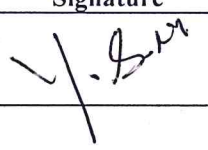
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 230 /131/HDB/2017
NAME OF THE COMPANY	Aayusiddhi Life Sciences private Limited
NAME OF THE PETITIONER(S)	Aayusiddhi Life Sciences private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	131

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	Counsel for Petitioner	suryacorporatelawyer@gmail.com 9849866556	


**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.Y.Suryanarayana, learned counsel for the Petitioner.

Issued notice to the Registrar of Companies and he is directed to submit his report within three weeks. Post the case on 03.01.2018.

  
Member (Technical)

  
Member (Judicial)